

DIVISION BENCH  
COURT - I

**O-215**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/24(KB)2023  
IN  
C.A.(CAA)/175(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> SEPTEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	JDM FINANCIAL SERVICES LTD.
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearances (via video conferencing/physically)**

Mr.Kuldip Mallick,Adv. ] For the Petitioner  
Md.Shanwaz,Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List the matter on **05/10/2023**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**